

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6473/2019

MANOHAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 07-11-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Deepak Mishra,Adv.
Mr. Manoj K. Mishra, AOR

For Respondent(s)
Mr. Shashank Shekhar Singh, AOR

Ms. Manju Jetley, AOR
Mr.Abhishek Singh,Adv.
Mr.Alok Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld.counsel for petitioner is not present.
Ld.Counsel for respondents are present.

Ld.counsel for the petitioner is directed to provide the complete set of pleadings to Ld.counsel for the respondent Nos.2,3 & 4 within one week and file proof. The above respondents shall file counter affidavit within four weeks thereafter.

Respondent No.1 is also granted four weeks' time to file the counter affidavit.

List the matter before the Hon'ble Court as per rules thereafter subject to receipt of complete set of pleadings to respondent Nos.2-4.

SURINDER S. RATHI
Registrar